

HIGH COURT OF JUDICATURE AT ALLAHABAD

Administrative (E-I) Section

Notice

“The Allahabad High Court shall remain closed on Wednesday, 07.05.2014 (excluding Lucknow Bench of the Court) and Lucknow Bench of Allahabad High Court shall remain closed on Wednesday, 30.04.2014 under Negotiable Instrument Act 1881 on account of Lok Sabha General Election-2014.”

By order of the Court,

I/c Registrar General

No. 5326 /Admin(E-1)XC-27/ Dated: Alld :

07-05-2014.

Copy forwarded for information and necessary action to –

1. The Advocate General, U.P. Allahabad.
2. The President, High Court Bar Association, High Court, Allahabad.
3. The President, Advocate Association, High Court, Allahabad.
4. The Secretary, High Court, Bar Association, High Court Allahabad.
5. The Secretary, Advocate Association, High Court, Allahabad.
6. The President, Oudh Bar Association, High Court, Lucknow Bench Lucknow.
7. The Secretary, Oudh Bar Association, High Court, Lucknow Bench, Lucknow.
8. The Registrar, High Court, Lucknow Bench, Lucknow.
9. All the Officers of the Court.
10. The Accountant General, A.G.U.P. Allahabad.
- ✓ 11. The System Manager Computer Centre, High Court Allahabad.